

Sixteenth Lok Sabha

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Title: Need for simultaneous elections to Lok Sabha and State Assemblies.

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SHRIMATI ANJU BALA (MISRIKH): The need for simultaneous elections to Lok Sabha and Legislative Assemblies is the need of the hour. The Law Commission of India in its 170th Report on Reform of Electoral Laws has also recommended it for the sake of stability in governance. Simultaneous elections would reduce massive expenditure incurred for conduct of separate elections every year. Elections lead to imposition of Model Code of Conduct which put on-hold the entire development programme and activities of the Union and State Governments affecting the normal governance.

Frequent elections lead to disruption of normal public life and impact the functioning of essential services. Holding of political rallies disrupt road traffic and also lead to noise pollution. If simultaneous elections are held, this period of disruption would be limited to a certain pre-determined period of time. Simultaneous elections would free the crucial manpower which is often deployed for prolonged periods on election duties.